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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 47/BB/2020	For admission	Sec 9 of I&B code 2013	Sri Jayaram	Sri K Suman, Advocate  Abraham Joseph	M/s Golden Gate Properties Ltd	Ravishankar P

ADVOCATE FOR PETITIONER/s: Mahesh

ADVOCATE FOR RESPONDENT/s: Nischal Dev

**ORDER**

Heard Shri Mahesh, learned Counsel for the Petitioner and Shri Nischal Dev, learned Counsel for the Respondent, through Video Conference.

The learned Counsel for the Respondent states that the statement of Objections has been filed yesterday. The learned Counsel for the Petitioner seeks time to file rejoinder. Post the case on **24.02.2021**.

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi

Verified

  
Court Officer